

19.8.92

CASE NOT REACHED
PUTUP FOR HEARING
ON 20-8-1992

B.C.
COURT MASTER

20-8-92.

CASE NOT REACHED
PUTUP FOR HEARING
ON 1-9-1992

B.C.
COURT MASTER

1-9-92

None present for the petitioner,
Mr. V. C. Khimvasara counsel for respondents.

T. A. called several
times. None present for the
petitioner. T. A. is hereby dismissed
in default.

(B. B. Mahajan)
Adm. Member

(D. L. MEHTA)
Vice Chairman

Recd Copy
On 11/9/92
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Copy of order sent
to Pet by Regd. A/D
vide No 29484 dated 16/9/92